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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 104/16	TP 56/17	Clarification	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Havi Prasad M.S.  
2. Navasimhan Sangath  
080 49331800

} Petitioners

*[Signature]* M.S.  
*[Signature]* SL

Counsel for petitioner is present. PCS for respondent filed memo of appearance for respondent. Petitioner is directed to comply the relevant provisions and rules of I&B Code. Meanwhile, PCS for respondent to file objections, if any.

List it on 13.06.2017.

*[Signature]*  
MEMBER (J)

*[Signature]* 17/4  
MEMBER (T)